NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL PRESENT: SHRI. 5 VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/199/2016

NAME OF THE PETITIONER(S)

: Manoharamma Hotels Investment Private Limited

NAME OF THE RESPONDENT(S)

: M/s Origin Foods Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K.S. Navin Balaje 2. C. PRABAAKAR, PCS

Countel for petitiones
Represaring All Respondents

Kent.

ORDER *

Counsel for petitioner present. PCS representing the respondents present. Both the counsel submitted that the settlement talks between the parties are in progress and sought time for filing the final outcome of the talks. Time extended at their request. Put up on 24.07.2017 at 10.30 A.M.

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(5.Vijayaraghavan) Member (Technical) (k. Anantha Padmanabha Swamy) Member (Judicial)

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